

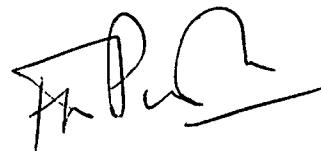
③
M.P. No. 361/89 for
permission to filing
ajoint application
(at flag 'B')

889
21/4/89

Date: 30.3.1989.

Neither the applicants nor
their Advocate are present. Mr.
S.F. Kutino, Works Manager,
Ordnance Factory, Bhandara is
present on behalf of the
respondents. He prays to gra-nt
some time for filing the reply.

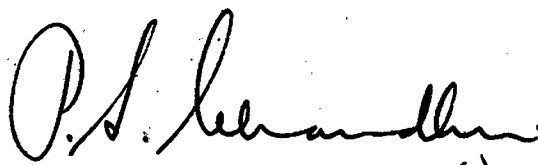
Adjourned to 21st June 1989
for reply and further directions.



Dated: 21.6.89.

Mr. H. P. Sarkar for Mr. P.T.
Abraham, Advocate for the
applicant and Mr. T.D. Desai for
Mr. M.I. Sethna for the respon-
dents.

Mr. Sarkar requests for
adjournment as Mr. Abraham
has gone to native place, Kerala
on account of death of his father.
Adjourned to 26.7.1989 for
orders on M.P. No. 290/89.



(P. S. Chaudhuri)
M(A)



(M. B. Mujumdar)
M(T)

26.7.89

Mr. P.T. Abraham for the
applicant and Mr. Koliankar
for the respondents.

Respondents filed their reply
today. ~~Reply~~ It should be taken on
record.

P-TO